

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3110

ANSWERED ON:07.08.2015

Benefits to Exporters

Singh Shri Kunwar Haribansh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- a) whether the basic chemicals/bulk drugs and pharma products/pharmaceutical formulations fall under separate category of goods and status holder manufacturers and exporters can avail of scrip benefit and zero duty scheme incentive under Export Promotion Capital goods as per present Central Excise Act and Foreign Trade Policy, 2009-14 in the same financial year;
- b) if so, whether Directorate General of Foreign Trade (DGFT) has allowed any exporter to avail these two separate benefits for the aforesaid two separate class of goods;
- c) if so, the reasons for denying other exporters the same benefits; and
- d) the steps proposed to make the system more exporter friendly?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) to (c): Inorganic chemicals are classified under chapter 28, Organic chemicals are classified under chapter 29 and Pharmaceutical products are classified under chapter 30 of ITC (HS) Classification of Export and Import items. Directorate General of Foreign Trade (DGFT) has allowed exporters to avail zero duty Export Promotion Capital Goods scheme and reward scrips for exports for notified products/markets, as covered under Chapter 3, in the same financial year, subject to certain conditions, as specified from time to time, in the Foreign Trade Policy 2009-14, as amended.

(d): The Foreign Trade Policy 2015-20 has introduced several measures for facilitating trade and improving 'Ease of doing Business' by reducing the number of mandatory documents required for export and import to three each. In order to facilitate faster processing and enable working in 24\*7 mode, DGFT has facilitated submission of various applications and documents in online mode, as well as online payment of application fees through credit/debit cards and electronic fund transfer from 53 banks. DGFT has also recently launched a mobile application (android based) for facilitating trade. Central Board of Excise and Customs has facilitated integration of Plant Quarantine and Food Safety and Standards Authority of India with EDI system of Customs for purposes of export and import. These measures will facilitate trade by reducing transaction cost and time.

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